

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1315
TO BE ANSWERED ON 25th July, 2016**

Fake Registration in Schools

1315. COL. SONARAM CHOUDHARY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that certain unscrupulous elements have been indulging in inflating the number of students by showing fake admissions to derive pecuniary benefits accruing from Mid-Day meals, Stationary items, uniforms, etc. meant to be given to the students;
- (b) if so, the magnitude of the amount allegedly siphoned in this manner, State-wise; and
- (c) the action taken/proposed to be taken by the Government against the culprits and the steps being taken to prevent recurrence of such frauds?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (c) : No such information has been reported to the Ministry. The Unified District Information System for Education (UDISE) provides data on various parameters of school education including enrolment. The UDISE system has in-built checks at various stages to ensure accuracy of data. The School Management Committees (SMCs) have also been constituted after coming into force of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have 75% representation of parents/guardians of children studying in that school. This is an effective monitoring body to ensure that bogus enrolments do not take place.
